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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **CS(COMM) 288/2019**

VISTRA ITCL(INDIA) LIMITED & ANR. Plaintiffs

Through: Mr. Sanjeev Puri, and
Mr. Krishnendu Datta, Senior
Advocates with Mr. Kamal Shankar,
Mr. Hardeep Sachdeva,
Ms. Priyamvada Shenoy,
Mr. Pradyumna Sharma, Ms. Mehak
Khurana, and Ms. Tanya Sadana,
Advocates.

versus

LALIT KUMAR JAIN & ORS. Defendants

Through: Mr. Arvind Nigam, Mr. Rajshekhar
Rao, Mr. Jayant Mehta, Senior
Advocates with Mr. Raghavendra
Mohan Bajaj, Mr. Agnish Aditya,
Mr. Karthik Sundar and Mr. Pranay
Chitale, Advocates for D-1 to 3.
Mr. Neel Mason, Advocate for
Google LLC.

CORAM:
HON'BLE MR. JUSTICE SANJEEV NARULA

ORDER

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03.08.2021

[VIA VIDEO CONFERENCING]

I.A. 9465/2021 (for appropriate directions)

1. Issue notice. Learned counsel for the Defendants accepts notice.
2. Replies be filed within a period of four weeks. Rejoinders, if any, be filed before the next date of hearing.



CS(COMM) 288/2019 and I.As. 8023/2019, 8822-24/2019, 12257/2019, 12859-60/2019, 15720/2019, 16498/2019, 2466/2020, 4276/2020, 4280/2020, 5978/2020, 6615/2020, 6637/2020, 6655/2020, 6808-09/2020, 7733/2020, 8030/2020, 8855/2020, 8865/2020, 9162/2020, 7204-05/2021 and CRL.M.A. 41105/2019

3. The matter has been received by way of transfer pursuant to the orders of Hon'ble the Judge-In-Charge.

4. Mr. Sanjeev Puri and Mr. Krishnendu Datta, learned Senior Counsel for the Plaintiffs draw the attention of this Court to the order dated 3rd June, 2021, wherein it has been clarified that I.A. 5978/2020 shall be taken up first and the other applications shall be taken up thereafter, if the need so arises. The pleadings are complete, brief note of submissions if not filed, be filed before the next date of hearing.

5. Mr. Arvind Nigam, learned Senior Counsel for the Defendants presses for orders in I.A. 8030/2020. The said application shall also be considered on the next date.

6. List on 28th September, 2021.

SANJEEV NARULA, J

AUGUST 3, 2021

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